

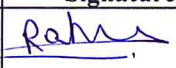
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

10
SINGLE MEMBER BENCH

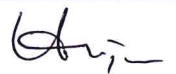
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.319/09/HDB/2017
NAME OF THE COMPANY	Nithin Granis & Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Vishwabharti Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Nithin Granis & Mills Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAHUL TOTALA	ADV.	rahul+totala@yahoo.in	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Arjun Reddy	Adv	9848832203	

ORDER

Heard Mr. Rahul Totala, learned counsel for the Petitioner and Sri B. Arjun Reddy, learned counsel for the Respondent. The learned counsel for the Respondent submit that he is filing Vakalat today and waives further notice and requested one week time. Sort out the issue by getting necessary instructions in the matter. Post the case on 25.01.2017. No further adjournment will be granted.



MEMBER (Judl)